

In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 08-06-2020

Morning Session

Arguments	Hearing
1. CC. 86/15	1. CR. 87/2020
2. CC. 4823/16	2. CR. 111/2020
3. CC. 559/17	3. CR. 132/2020
4. CC. 1721/18	4. CR. 233/19
5. CC. 7720/18	5. CR. 319/19
6. CC. 6499/15	

Afternoon Session

Hearing	313 Statement
1. Cmisc. 96/2020	1. CC. 3079/17
2. Cmisc. 114/2020	2. CC. 10545/17
3. Cmisc. 130/2020	
4. Cmisc. 143/2020	
5. Cmisc. 150/2020	
6. Cmisc. 169/2020	
7. Cmisc. 183/2020-clubbed matter	
8. Cmisc. 184/2020-clubbed matter	
9. Cmisc. 185/2020-clubbed matter	
10. Cmisc. 186/2020-clubbed matter	
11. Cmisc. 187/2020-clubbed matter	
12. Cmisc. 189/2020	
13. Cmisc. 193/2020	

Sd/-
Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.